## GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS LOK SABHA STARRED QUESTION NO. \*354 TO BE ANSWERED ON 19/12/2024

## PROJECTS IN TRIBAL AREAS OF MAHARASHTRA

## \*354. SHRI BHASKAR MURLIDHAR BHAGARE:

Will the Minister of *TRIBAL AFFAIRS* be pleased to state:

- (a) the details of projects relating to tourism sanctioned and approved in tribal areas of Maharashtra during the last three years;
- (b) whether it is a fact that there is ample scope for starting Adivasi Tourism in tribal areas of Maharashtra;
- (c) if so, whether the Government has any plans to start Adivasi Tourism circuit in Dindori Parliamentary Constituency of Maharashtra; and
- (d) if so, the details thereof?

## **ANSWER**

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

(a) to (d): A statement is laid on the table of the House.

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Statement referred to in reply to parts (a) to (d) of Lok Sabha Starred Question No.\*354 for answer on 19.12.2024 raised by Shri Bhaskar Murlidhar Bhagare regarding "Projects in Tribal Areas of Maharashtra"

(a) to (d): As per the Government of India (Allocation of Business) Rules, 1961, the subject matter of development and promotion of tourism including tourism in tribal areas is allocated to Ministry of Tourism. Ministry of Tourism has informed that Development and promotion of tourism in the country is primarily undertaken by the concerned State Governments (SGs)/Union Territory Administrations (UTs). The Ministry of Tourism sanctions tourism projects on receipt of project proposals from the SGs/UTs in line with the relevant scheme guidelines, availability of funds under relevant schemes etc. The Ministry of Tourism complements the efforts of SGs/UTs by providing financial assistance under its 'Swadesh Darshan (SD)' and 'Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive (PRASHAD)' for development of tourism amenities on receipt of project proposals in line with the relevant scheme guidelines, availability of funds under relevant schemes etc. The Ministry of Tourism has not sanctioned any project in tribal circuit theme in Maharashtra. However, under the Swadesh Darshan and PRASHAD schemes, the Ministry sanctioned 2 projects and 1 project respectively in the State of Maharashtra as per details at **Annexure-I**.

Further, the Ministry of Tourism has now revamped the Swadesh Darshan Scheme as Swadesh Darshan 2.0 (SD2.0) with the objective to develop sustainable and responsible tourism destinations and have sanctioned 1 project in the State of Maharashtra as per details at **Annexure-II**.

Further, under it's another Central Sector scheme 'Assistance to Central Agencies', the Ministry of Tourism has sanctioned 5 projects in the State of Maharashtra as per details at **Annexure-III**.

In addition, Government of India under 'Scheme for Special Assistance to States for Capital Investment 2024-25 (SASCI)', has recently sanctioned 40 projects in the country including 2 projects in Maharashtra as per details at **Annexure-IV**.

Ministry of Tribal Affairs is the nodal ministry for implementation of Dharti Aaba Janjatiya Gram Utkarsh Abhiyan, which was launched on 2nd October, 2024. The Abhiyan comprises of 25 interventions implemented by 17 line Ministries including Ministry of Tourism, and Abhiyan envisages to tap the tourism potential among tribal through intervention of tribal home stays under Swadesh Darshan scheme of Ministry of Tourism.

Further, Ministry of Tribal Affairs (MoTA) provides financial assistance to the State Governments on the basis of their proposals under Grants under Proviso to Article 275(1) of the Constitution. MoTA has approved a proposal of the State Government for Tribal Tourism "Shabari Adi Paryatan" for setting up home stays in 25 tribal villages of Maharashtra for an amount of Rs.13.75 cr, under which 250 tribal home stays will be constructed. The State government informs that of these 25 villages, 3 villages fall under Dindori Parliamentary Constituency of Maharashtra.

Annexure referred to in reply to parts (a) to (d) of Lok Sabha Starred Question No.\*354 for answer on 19.12.2024 raised by Shri Bhaskar Murlidhar Bhagare regarding "Projects in Tribal Areas of Maharashtra"

| List of projects sanction under SD in the State of Maharashtra      |                                 |   |                                 |                              |  |  |  |
|---|---------------------------------|---|---------------------------------|------------------------------|--|--|--|
| S. No.  | Circuit /<br>Sanction<br>Year   | IN:   | ame of the Project              | Amount Sanctioned (in Crore) |  |  |  |
| 1.  | Coastal<br>Circuit<br>2015-16   | Development of Sindhudurg Coastal<br>Circuit - Sagareshwar, Tarkarli,<br>Vijaydurg (Beach & Creek), Mitbhav |                                 | 19.06                        |  |  |  |
| 2.  | Spiritual<br>Circuit<br>2018-19 | Developmo<br>Dhapewad<br>Telankhan  | S                               | 45.47                        |  |  |  |
| List of projects sanction under PRASHAD in the State of Maharashtra |                                 |   |                                 |                              |  |  |  |
| sS. No.   | Sanction Year                   |   | Name of the Project             | Amount Sanctioned (in Crore) |  |  |  |
| 1.  | 2017-18                         |   | Development of<br>Trimbakeshwar | 42.18                        |  |  |  |

Annexure-II Annexure referred to in reply to parts (a) to (d) of Lok Sabha Starred Question No.\*354 for answer on 19.12.2024 raised by Shri Bhaskar Murlidhar Bhagare regarding "Projects in Tribal Areas of Maharashtra"

| S. No. | Project Name                               | Cost<br>(in Crore) | Sanction Year |
|--------|--|--------------------|---------------|
| 1.     | 'Shivshrusthi Theme Park, Pune'<br>Phase-3 | 76.22              | 2024-25       |

**Annexure-III** 

Annexure referred to in reply to parts (a) to (d) of Lok Sabha Starred Question No.\*354 for answer on 19.12.2024 raised by Shri Bhaskar Murlidhar Bhagare regarding "Projects in Tribal Areas of Maharashtra"

| S. No. | Project Name   | Cost<br>(in Crore) | Sanction Year |
|--------|--|--------------------|---------------|
| 1.     | Development of Kanoji Angre Lighthouse as a tourist Destination                                    | 15.00              | 2016-17       |
| 2.     | Joint Development of Nanded Railway<br>Station   | 5.18               | 2016-17       |
| 3.     | Upgradation/modernization to International Cruise terminal at Indira Dock, Mumbai.                 | 12.50              | 2017-18       |
| 4.     | Joint Development of Aurangabad Railway Station  | 5.71               | 2017-18       |
| 5.     | Upgradation/Modernisation to<br>International Cruise Terminal at Indira<br>Dock, Mumbai Port Trust | 37.50              | 2021-22       |

Annexure-IV

Annexure referred to in reply to parts (a) to (d) of Lok Sabha Starred Question No.\*354 for answer on 19.12.2024 raised by Shri Bhaskar Murlidhar Bhagare regarding "Projects in Tribal Areas of Maharashtra"

| S. No. | Project Name  | Cost<br>(in Crore) | Sanction Year |
|--------|---|--------------------|---------------|
| 1.     | Ex-INS Guldar Underwater Museum,<br>Artificial Reef, and Submarine Tourism,<br>Sindhudurg | 46.91              | 2024-25       |
| 2.     | Development of "RAM-KAL PATH" at<br>Nashik  | 99.14              | 2024-25       |

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